

SL. No.20

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/394/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Tata Capital Financial Services Ltd
NAME OF THE RESPONDENT(S)	Mohan Raju Indukur
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Hritik Shekhar for the Petitioner.
Mr. Hari Prasad, Resolution Professional.

Ld. Counsel for the Petitioner stated that he wants to file substitution application.

Matter is adjourned to 27.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)